

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, BHIWANI

NOTICE OF PUBLIC APPOINTMENT

Applications are invited to fill up 15 temporary posts of Peon-cum-Mali-cum-Chowkidar (in the categories of General-06, General (ESM)-01, SC-03, BC'A'-02, BC'A'(ESM)-01 and BC'B'-02) in Bhiwani Sessions Division, subject to continuation of said temporary posts for next financial year, in the pay scale of DL(16900-53500) plus usual allowances as admissible to Haryana Government Employees from time to time.

Note:-Number of vacancies may increase or decrease on creation or withdrawal of Courts or otherwise.

1. **Qualification:**

Middle Standard pass and having knowledge of Hindi/Punjabi.

2. **Age Limit:**

No person shall be recruited to the service if he/she is less than 18 years or is more than 42 years of age as on 01.01.2019, provided that relaxation in upper age limit is admissible to the reserved categories as per instructions of the Hon'ble High Court of Punjab and Haryana at Chandigarh and/or Haryana Government.

3. **Last date:**

The last date for receipt of the applications by post, by hand or by any other mode is 14.01.2020 upto 05:00 P.M. Applications received thereafter shall be straightaway refused without any further correspondence. Delay on the part of the postal or other authorities shall be no ground for entertaining the applications received after due date.

4. Candidates working in the Government Department, Semi-Govt. Department, any Government Corporation/Board/Institution are required to apply through proper channel.

5. Application Form can be downloaded from the website of District Courts Bhiwani i.e. <https://districts.ecourts.gov.in/india/haryana/bhiwani/recruit>.

6. One latest passport size colored photograph duly attested from a gazetted officer must be affixed on the application form in the given space and self attested photocopies of the educational documents and certificates regarding category, experience etc. must be attached with the application form. The candidates must bring their original testimonials and one identity proof at the time of interview/reporting time.

7. The applicants who fulfill the abovesaid qualifications for the abovesaid post will have to appear for interview in the Judicial Complex, Bhiwani in sequence of Alphabets of their names mentioned against the date and time given below:-

Date	Day	Time	Name of the candidates as per first English Alphabet
03.02.2020	Monday	01:30 P.M.	A to C
04.02.2020	Tuesday	01:30 P.M.	D to J
05.02.2020	Wednesday	01:30 P.M.	K to M
06.02.2020	Thursday	01:30 P.M.	N to Q
07.02.2020	Friday	01:30 P.M.	R
10.02.2020	Monday	01:30 P.M.	S
11.02.2020	Tuesday	01:30 P.M.	T to Z & candidates sponsored by District Employment Exchanges and Zila Sainik Boards.

8. If all the candidates in the above stated sequence are not interviewed on the date fixed due to large number of candidates or otherwise, the interview of remaining candidates will be conducted on the day fixed by the Selection Committee.
9. No separate call letters for the interview shall be issued.
10. No TA/DA shall be paid to the candidates for appearing in the interview.
11. Reporting time will be 09:30 A.M. on the date of interview.
12. Incomplete applications in any manner shall be rejected straightaway without assigning any reason whatsoever. No correspondence whatsoever shall be entertained in respect of incomplete applications or those which are refused by this office for receipt after expiry of the last date i.e. 14.01.2020.
13. The applicants should disclose all their educational and other qualifications in the application form. Non-disclosure thereof shall disqualify the concerned candidate for appointment and shall also render him/her liable for prosecution under relevant provisions of law.

Sd/-
District and Sessions Judge,
Bhiwani.